

DIVISION BENCH

O-137

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/551(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	ELEGANT TRACOM PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Petitioners

Mr. D. N. Sharma, Advocate
Ms. Iram Hassan, Advocate
Mr. Sanket Sarawgi, Advocate

ORDER

Ld. Counsel for the Petitioners present.

Heard Ld. Counsel appearing for the Petitioners. Reserved for orders.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**